

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2166
TO BE ANSWERED ON 21.12.2023**

**COMPREHENSIVE DATABASE OF MIGRANT AND DOMESTIC WORKERS
2166. SHRI JAGGESH:**

Will the Minister of Labour and Employment be pleased to state:

- (a) whether head count of migrant and domestic workers will create comprehensive database for total number of employments in these sectors;**
- (b) if so, whether Government proposes a pan-India survey for their head count;**
- (c) whether Government proposes to introduce a targeted policy intervention to provide social security and other benefits to workers;**
- (d) whether survey on migrant workers will help to understand kind of employment related migration undertaken by workers as well as living and working conditions of these migrants across the country; and**
- (e) if so, details thereof and time-frame for completion of proposed survey?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. It has been made available to the States/UTs for registration of unorganised workers including migrant workers and domestic workers on e-SHRAM portal. It allows an unorganised worker to register himself or herself on the portal on self-declaration basis, under 400 occupations in 30 broad occupation sectors. The main objective of the e-SHRAM portal is to create a national database of unorganised workers seeded with Aadhaar. It is also to facilitate delivery of Social Security and welfare Schemes to such workers. As on 15.12.2023, more than 29.23 Crore unorganized workers have been registered on this portal.

The Labour Bureau, an attached office of the Ministry of Labour and Employment has conducted an All India Survey on Migrant Workers and Domestic Workers by selecting the sample households

Contd..2/-

based on multi-stage sampling design. Data on various socio-economic aspects of domestic workers have been collected which, inter-alia, include size of household, social group, economic activity etc.. The field work of the survey has been completed. For finalization of schedule, sampling and all other technical details, an Expert Group was constituted to oversee the survey.

The Government is also implementing various social security and welfare schemes for unorganized workers including migrant workers and Domestic Workers. Some of the prominent schemes are as follows;

- (i) The PM Vishwakarma Scheme envisages to provide end-to-end holistic support to artisans and craftspeople who work with their hands, using tools, in the 18 trades covered. Through the implementation of the Scheme, the beneficiaries of unorganized sector will be able to scale-up their operations, modernize/upgrade their tools and business, and enter the formal economy as entrepreneurs and contribute towards the larger goal of nation building. The objective of the Scheme is also to provide a platform for brand promotion and market linkages to help them access new opportunities for growth to the eligible beneficiaries.**
- (ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death.**
- (iii) Pradhan Mantri Shram Yogi Man Dhan Pension Scheme (PM-SYM) launched in 2019 provides for old age social security in the form of monthly pension.**
- (iv) The Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY) provides health cover of Rs.5 lakhs per family per year for secondary and tertiary care hospitalization to vulnerable families. These families include unorganized workers including migrant workers with their families as per the defined eligibility.**
- (v) PM-SVANidhi Scheme facilitates collateral free working capital loan of upto Rs.10,000/- for one-year tenure to street vendors.**
- (vi) Pradhan Mantri Awas Yojana caters to the housing needs of all eligible beneficiaries.**
